

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/1995/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Prasanta Saikia  
Special Judge, Assam,  
Guwahati.

Dated Guwahati, the 5<sup>th</sup> April, 2018.

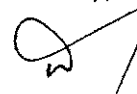
Sub: **Casual Leave.**

Ref:- Your letter No. SPL 617/2018, dtd. 03.04.2018

Sir,

With reference to the above, I am directed to inform you that,  
your prayer for Casual Leave on 04.04.2018 has been granted/ ~~rejected~~.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

*Prasanta Saikia*  
04/04/18